

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO. 242
TO BE ANSWERED ON 19TH NOVEMBER, 2019

Reimbursement under Saving-Cum-Relief Scheme for Fishermen

242. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Kerala to reimburse Rs. 19.4 crore as Central share for Saving-Cum- Relief Scheme to provide off-season relief to marine fishermen, if so, the details thereof;
- (b) whether the Union Government has reimbursed its share of Rs.19.4 crore for Saving-Cum-Relief Scheme to marine fishermen in Kerala;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) to (d): Yes, sir. The Department of Fisheries, Ministry of Animal Fisheries Husbandry and Dairying under the component of National Scheme on Welfare of Fishermen of the Centrally Sponsored Scheme(CSS) on “Blue Revolution : Integrated Development and Management of Fisheries” had in July, 2019 accorded approval to the proposal of Government of Kerala for Saving-cum-Relief and released the central share of ₹19.14 Crore to the State Government for providing relief to a total of 1,27,600 Nos fishers in the State.
